

भारत सरकार
GOVERNMENT OF INDIA



लद्दाख का राजपत्र The Ladakh Gazette

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LADAKH, FRIDAY, MAY, 22, 2026

Part II - Section 3

केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

File No.: A-12018/3/2024-AC / HC AND FC SEC (C.No. 26553)

AGRICULTURE DEPARTMENT

NOTIFICATION

Ladakh, the 21st of May, 2026.

S.O. 194 .— In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, read with the Government of India, Ministry of Home Affairs, New Delhi Notification No. S.O. 5088 (E) dated 01st November, 2022, with prior consultation of the Union Public Service Commission; the Lieutenant Governor (Administrator) of the Union territory of Ladakh, hereby makes the following rules regulating the method of recruitment to the post of **Deputy Director** in the Ladakh Command Area Development (Agriculture Department), namely:

1. Short title and commencement. — (1) These rules may be called the *Ladakh Administration Deputy Director (Command Area Development) in Ladakh Agriculture Department Recruitment Rules, 2026*.

(2) These rules shall come into force from the date of their publication in the Official Gazette.

2. Number of posts, classification and Level in the Pay Matrix. — The number of said posts, its classification and level in the Pay Matrix attached hereto shall be as specified in paras 2, 3 & 4 of the Schedule annexed hereto.

3. Method of recruitment, age-limit and qualifications. — The method of recruitment to the said post, age-limit, qualifications and other matters relating to said posts shall be as specified in paras 5 to 13 of the Schedule annexed hereto.

4. Provision for Resident Criteria for the appointment by direct recruitment. — The eligibility for appointment will be subject to residency requirements prescribed in any Act, Rule, Regulation or Order in force in the Union territory of Ladakh.

5. Disqualification. — No person,

(1) who has entered into or contracted a marriage with a person having a spouse living; OR

(2) who having a spouse living has entered into or contracted a marriage with any person(s) shall be eligible for appointment to the said post;

Provided that the Lieutenant Governor (Administrator), Union territory of Ladakh may, if satisfied that such marriage is permissible under the personal law, applicable to such person(s) and the other party to the marriage or there are other grounds for so doing, exempt any person from the operation of these rules.

6. Power to relax. — Where the Lieutenant Governor (Administrator) is of the opinion that, it is necessary or expedient to do so, he may, by order for reasons to be recorded in writing and in consultation with Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of person(s).

7. Savings. — Nothing in these rules shall affect reservations, relaxation in age limit and other concessions, required to be provided for the Scheduled Castes, Scheduled Tribes and the other special categories in accordance with the Rules, Instructions or Orders issued by the Administration of Union territory of Ladakh.

By order and in the name of the Lieutenant Governor (Administrator), Union territory of Ladakh.

BHUPESH
CHAUDHARY
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(Bhupesh Chaudhary) IAS,
Administrative Secretary.

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Copy to the:

1. Secretary, Union Public Service Commission.
2. Joint Secretary (Jammu, Kashmir & Ladakh), Ministry of Home Affairs, Government of India.

Copy also to the:

1. All Administrative Secretaries.
2. Secretary to the Hon'ble Lieutenant Governor, UT of Ladakh.
3. Administrative Secretary, General Administration Department, UT of Ladakh.
4. All Deputy Commissioners, UT of Ladakh.
5. All Heads of the Departments.
6. Joint Director, Information Department, UT of Ladakh.
7. Technical Director, NIC, Leh.
8. OSD to the Chief Secretary, UT of Ladakh for information of the Chief Secretary.
9. Pvt. Secretary to Hon'ble Chief Executive Councilor, LAHDC, Kargil for information of the Hon'ble CEC.
10. PA to the Administrative Secretary, Agriculture Department for information of the Administrative Secretary.
11. Order/e-file.

(Dr. Mohammad Usman Khan) JKAS,
Additional Secretary.

SCHEDULE

RECRUITMENT RULES FOR THE POST OF DEPUTY DIRECTOR IN LADAKH COMMAND AREA DEVELOPMENT DEPARTMENT.

1.	Name of Post	Deputy Director	
2.	Number of Posts	02 (Two) 2026 *Subject to variation dependent on workload.	
3.	Classification	General Central Service (Non-Ministerial) Gazetted Group "A"	
4.	Level of the Pay Matrix	Level-11 (67700-208700)	
5.	Whether Selection Post / Non-Selection Post.	Selection post	
6.	Age-limits for Direct Recruits.	Not Applicable.	
7	Educational and other Qualification required for direct recruits.	Essential	
		Qualification: NA	Experience: NA
		Desirable	
		Qualification Standard Note:	Experience Standard Note:
		NA	NA
8.	Whether age and educational qualification prescribed for the Direct Recruitment will apply in the case of promotees	Age: NA Education Qualification: NA	
9.	Period of probation, if any.	Two (02) years.	
10.	Method of Recruitment, whether by Direct Recruitment or by Promotion or by deputation/transfer and Percentage of the vacancies to be filled by various methods.	Method	Percentage
		Promotion failing which by Deputation (Including Short Term Contract)	100
11.	In case of recruitment by Promotion/Deputation/absorption from grades which Promotion/Deputation/absorption to be made	Promotion: From Assistant Soil Conservation Officer in Level -8A in the Pay Matrix with 8 years of regular service in the grade and having successfully completed 2-4 weeks training in the areas as prescribed by the competent authority. Deputation (Including Short Term Contract): Officers from Central Government/State	

		Governments/Union Territory Administrations/ Public Sector Undertakings/ Universities/ Recognized Research Institutions/ Autonomous Bodies/ Statutory Organization: 1. (a) holding analogous post on regular basis in the parent cadre/department; or (b) With 05 (Five) years regular service in the Pay Level-10 in the Pay Matrix or equivalent in the parent cadre / departments; and 2. Possessing the following educational qualifications and experience: (i) B.Sc. Agriculture or B.Sc. Horticulture from a recognized University or Institute, Or B.Sc./M.Sc. in Soil Science from a recognized University or Institute, Or B.E./B. Tech in Agricultural Engineering from a recognized University or Institute. (ii) 05 years experience in the field of Command Area development or Soil Conservation or Agriculture or Horticulture or Rural Development. Standard Note: Where juniors who have completed their qualifying/eligibility service are being considered for promotion, their senior would also be considered provided they are not short of the requisite qualifying / eligibility service by more than half of such qualifying /eligibility service or 02 years, whichever is less and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying/eligibility service. The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.
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		The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization/department of the Central Government shall ordinarily not exceed three years. The Maximum age limit for appointment by deputation shall be not exceeding 56 years as on the last date of receipt of applications.																					
12.	If a Departmental Promotion Committee (DPC) exists, what is its composition?	Department Promotion Committee (DPC): <table> <tr> <td>1.</td><td>Chairman/Member, UPSC</td><td>Chairman</td></tr> <tr> <td>2.</td><td>Administrative Secretary, Agriculture</td><td>Member</td></tr> <tr> <td>3.</td><td>Administrative Secretary, GAD</td><td>Member</td></tr> <tr> <td>4.</td><td>Director/HoD, Agriculture</td><td>Member</td></tr> </table> Department Confirmation Committee (DCC): <table> <tr> <td>1.</td><td>Administrative Secretary, Agriculture</td><td>Chairman</td></tr> <tr> <td>2.</td><td>Administrative Secretary, GAD</td><td>Member</td></tr> <tr> <td>3.</td><td>Director/HoD, Agriculture</td><td>Member</td></tr> </table>	1.	Chairman/Member, UPSC	Chairman	2.	Administrative Secretary, Agriculture	Member	3.	Administrative Secretary, GAD	Member	4.	Director/HoD, Agriculture	Member	1.	Administrative Secretary, Agriculture	Chairman	2.	Administrative Secretary, GAD	Member	3.	Director/HoD, Agriculture	Member
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4.	Director/HoD, Agriculture	Member																					
1.	Administrative Secretary, Agriculture	Chairman																					
2.	Administrative Secretary, GAD	Member																					
3.	Director/HoD, Agriculture	Member																					
13.	Circumstances in which UPSC to be consulted in making recruitment	Consultation with UPSC is necessary for promotion.																					

(Dr. Mohammad Usman Khan) JKAS,
Additional Secretary.

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